



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



The Insolvency and Bankruptcy Board of India

In association with

Damodaram Sanjivayya National Law University, Visakhapatnam

Organises

Awareness Programme

on

“The Insolvency and Bankruptcy Code, 2016”

on

Monday, 10th August, 2020 from 10.00 to 17.00 hrs.

The Programme can be accessed at:

<https://dsnlu.webex.com/dsnlu/onstage/g.php?MTID=effef5d38991de96f44724c6c32821116>

OR

Join on YouTube at:

https://www.youtube.com/watch?v=5lXEBzsxU_c&feature=youtu.be

Programme Schedule

Sessions	Time	Speaker
Welcome Address	10.00 to 10.15	Prof. (Dr.) S. Surya Prakash, Vice Chancellor DSNLU
Inaugural Address	10.15 to 10.45	Mr. Sudhaker Shukla Whole Time Member IBBI
Technical Session 1		
Imperatives of the Insolvency and Bankruptcy Code: A Savior for the Corporate Persons and the Creditors	10.45 to 12.00	Mr. Amit Gupta Insolvency Professional
Technical Session 2		
The Resolution Professional, Insolvency Professional Agencies and Information Utilities: Challenges in the Corporate Insolvency Resolution Process	12.00 to 13.15	Mr. Amit Gupta Insolvency Professional
Lunch Break	13.15 to 14.15	
Technical Session 3		
Issues and Challenges in the Liquidation process of the Corporate Entity	14.15 to 15.30	Ms. Pooja Bahry Insolvency Professional
Technical Session 4		
Issues, Challenges and Perspective of the Micro and Small Enterprises	15.30 to 16.45	Mr. Madhusudan Sharma Insolvency Professional
Valedictory Session	16.45 to 17.00	DSNLU

For any further information/clarification, please write to:

workshop.ip@ibbi.gov.in
